DAY ONE – 19.05.2018 (SATURDAY)

(Joint session of Principal Magistrates & Social Worker Members in the Auditorium of MPSJA)

10.00 am to 10.30 am  Inaugural Session & introduction of the programme
   – By Shri Mohd. Fahim Anwar,
     Registrar General,
     High Court of M.P., Jabalpur,  
     &  
     Sanjeev Kalgaonkar,  
     Director In-charge, MPSJA 
     &  
     Smt. Seema Thakur,  
     Additional Director, 
     Directorate of Women & Child Development, 
     Bhopal (M.P.)

10.30 am to 12.00 noon Understanding the Problems/bottlenecks faced by Juvenile Justice Board in effective implementation of the Juvenile Justice Act, 2015 and finding way ahead
   Chaired by Shri Zakir Hussain,  
   Secretary, Juvenile Justice Committee, 
   High Court of M.P., Jabalpur 
   Co-Chaired by Smt. Seema Thakur,  
   Additional Director, 
   Directorate of Women & Child Development, Bhopal 
   &  
   Shri Ashish Singh,  
   Assistant Director, 
   Directorate of Women & Child Development, Bhopal

12.00 noon to 12.30 pm  TEA BREAK

12.15 pm to 2.15 pm   Discussion on changing the mindset while presiding the Board and child psychology
   – By Dr. Sneh Choudhary,  
     Child Expert, Katni 
     (Screening of Documentary)

1.15 pm to 2.15 pm  LUNCH BREAK

2.15 pm to 3.15 pm  Discussion on law relating to age determination by J.J. board and preliminary assessment u/s 15 of J.J. Act
   – By Shri Awdhesh Kumar Gupta,  
     Faculty Member (Sr.), 
     MPSJA

3.15 pm to 3.30 pm  TEA BREAK

3.30 pm to 4.30 pm  Apprehension, interim custody and bail pertaining to juveniles – Important issues
   – By Smt. Sangeeta Yadav,  
     Faculty Member (Jr.), 
     MPSJA

4.30 pm to 4.40 pm  SHORT BREAK

4.40 pm to 5.30 pm  Discussion on Protection of Children from Sexual Offences Act, 2012 with reference to Sections 74 to 89 of the J.J. Act
   – By Shri Vibhanshu Joshi,  
     Member, State Child Protection Society, 
     Bhopal
DAY TWO – 20.05.2018 (SUNDAY)

9.45 am to 11.30 am  
*Joint visit of Principal Magistrates, J.J. Board & Social Worker Members to Observation Home, Jabalpur*

[Principal Magistrates, JJ Board – to be guided by Smt. Anu Singh, CJ CL –II, Jabalpur]

11.30 am to 1.00 pm
Enquiry u/s 14, speedy trial and discussion on various orders that may be passed for rehabilitation of juvenile in conflict with law u/s18 of the 2015 Act

– By Smt. Sangeeta Yadav,  
  Faculty Member, (Sr.) MPSJA

1.00 pm to 2.00pm  
**LUNCH BREAK**

2.00 pm to 3.30 pm
Mode of rehabilitation – Preparation and implementation of individual child care plan

– By Smt. Anu Singh,  
  Civil Judge Class-II, Jabalpur

3.30 pm to 3.45 pm  
**TEA BREAK**

3.45 pm to 4.45 pm
Presentation, discussion and sharing of best practices on:
(i) Rehabilitation and social reintegration
  – By Smt. Jyotsna Arya,  
    Civil Judge Class-II, Sehore
(ii) Preparation and procedure for conducting quarterly meeting
  – By Smt. Namita Dwivedi,  
    Civil Judge Class-II, Harda
(iii) Role of Principal Magistrate with regard to Observation Home
  – By Smt. Namita Borasi  
    Civil Judge Class-II, Shivpuri
(iv) Discussion on law relating to assessment and trial of heinous offences
  – By Shri Shivcharan Patel,  
    Civil Judge Class-II, Sidhi

*Chaired by* – Shri Zakir Hussain,  
  Secretary, Juvenile Justice Committee,  
  High Court of M.P., Jabalpur

&  
*Moderated by* – Smt. Sangeeta Yadav,  
  Faculty Member, (Sr.) MPSJA

4.45 pm onwards
Open interactive session followed by valedictory Session

– By Officers of the Academy

**Note:**

(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.
(4) The Bus for Visit to Observation Home on day second (20.05.2018) shall depart at 09.30 a.m.

DIRECTOR IN-CHARGE